

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1634

ANSWERED ON:03.12.2014

RWAS

Mishra Shri Anoop

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of registered Government and Non-Government Employees Resident Welfare Associations (RWAs) in Delhi which get grants from DoPT every year;
- (b) whether the RWAs are required to submit the statement of their annual accounts;
- (c) if so, the details thereof along with the details of those RWAs which are not submitting their accounts;
- (d) whether the Government has received complaints from different quarters regarding irregularities and irresponsible conduct of some of the RWAs and if so, the details thereof, RWA-wise; and
- (e) the action taken by the Government on these complaints, complaint-wise?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): Grant is given to recognized eligible RWAs of the Government employees, the number of which varies from year to year. In financial year 2013-14, grant was given to 46 RWAs in Delhi. No grant is given to RWAs of Non-Government employees.
- (b): Yes Madam, RWAs in receipt of grant are required to submit their annual account for receiving grant in the subsequent year.
- (c): RWAs in receipt of grant in 2013-14 are required to submit their account by 31.12.2014.
- (d) & (e): Yes Madam, complaints mainly related to enrolment of members and filling of vacancies in the Management Committee have been received from some RWAs. Details annexed.